

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

NOTICE

It is notified for the information of all concerned that cases listed in the Advance List shall be taken up in accordance with the Circular No.19 dated 28.05.2020 issued by the Hon'ble High Court. The said circular has been uploaded on the Website of the Hon'ble High Court of Jammu and Kashmir under the Head "Orders and Circulars".

All concerned to note.

Dated :04.07.2020


Registrar Judicial